

DIVISION BENCH
COURT - II

S-16

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1306(KB)2018
IA(I.B.C)/1409(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	K B POLYCHEM INDIA LTD VS KAYGEE SHOETECH PVT. LTD
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Udit Agarwal, Adv.

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For Liquidator

ORDER

1. Ld. Counsel for Liquidator present.

2. **IA(I.B.C)/1409(KB)2024:**

- a) This application has been filed by the Liquidator to place on record the 11th Progress Report which is placed at Pages No. 11 to 86. This application is supported by an affidavit which is placed at pages 8 to 10. The 11th Progress Report is taken on record and accordingly, this application is **allowed** and **disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**